

power stations which have critical coal stocks to ensure that there is no loss of generation due to shortage of coal supplies; and

- (iv) in order to reduce avoidable hold up of wagons, Power stations have been asked to take steps to ensure expeditious unloading of coal and early release of wagons.

As regards rectification of deficiencies and early stabilisation of the units, Task forces consisting of engineers from Central Electricity Authority, Bharat Heavy Electricals Limited and Instrumentation Limited, Kota have visited Nashik and Bhusawal thermal power stations. After discussion with project authorities, this team has drawn action plans to attend to all the defects/modifications in these units. Action on such items, which could be taken up without shutting down the units, is in progress. Action on other items which can be attended to only after shut down will be taken as and when the units are shut down.

Orissa's Plan for Industries Based on Coal from Talcher and Ib Valley Coal Fields

3955. SHRI K. P. SINGH DEO: Will the Minister of ENERGY be pleased to state:

(a) whether a number of industries have been planned by the Government of Orissa based on coal from Talcher & Ib Valley Coalfields;

(b) if so, the details thereof; and

(c) the steps taken by Central Government to develop these coal mines during the Sixth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). According to the available reports the Industrial Promotion and Investment Corporation of Orissa Ltd. (IPICOL) has proposed setting up of a low temperature carbonisation plant

at Talcher for supplying LT coke to Charge-Chrome units and Ferro-Alloy units working in the State. Coal India Ltd. have agreed to supply 90,000 tonnes of coal per annum from Talcher area for the proposed plant. The Coal requirement of Talcher Thermal Power Station expansion project would also be met by Coal India Ltd.

(c) In addition to the reorganisation of existing mines, development of new mines in Talcher and Ib Valley coalfields are under consideration.

Clearance to second stage of Idukki Hydro-Electric Project

3956. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of ENERGY be pleased to state:

(a) whether Government of India had given clearance to the Second stage of the Idukki Hydro-electric Project;

(b) if so, the details thereof; and

(c) if not the reasons for not giving clearance and by when Government of India are expected to give clearance?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The Idukki HE Project Stage II in Kerala has been sanctioned by the Planning Commission in November 1979. The Project involves installation of three units of 130 MW each in the existing Idukki Power Station, at an estimated cost of Rs 3168 crores.

(c) Does not arise.

Setting up of coal mines safety board

3957. SHRI LAKSHMAN MALLICK: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to set up a Coal Mines Safety Board; and

(b) if so, the details in this regard?